

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1195
ANSWERED ON:15.07.2004
CONSTRUCTION OF HOUSES
Vijay Krishna Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether shelterlessness was aimed to be removed by the end of Ninth Five Year Plan but only 50.34 lakh houses were constructed/upgraded as of March 2002 against the target of 109.53 lakhs houses units;
- (b) if so, the reasons for constructing / upgrading less number of houses;
- (c) whether the money released for rural housing was not spent on the programme but the money has been kept in deposits of mis-appropriated or incurred expenditure in excess of the approved norms; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) & (b) As per the information available with this Ministry, around 85.95 lakh houses were constructed / upgraded in rural areas under the Indira Awaas Yojana upto the end of the Ninth Plan i.e. March, 2002 since its inception against the target of 95.26 lakh houses. The year-wise targets are fixed on the basis of unit cost of the Indira Awaas Yojana house and annual budget available. The marginal shortage is due to unspent opening balance with the States/Union Territories.
- (c) & (d) Some cases of mis-utilization / mis-appropriation or expenditure incurred in excess of the approved norms, as reported in Comptroller & Audit General (C&AG)'s Report, which were brought to the notice of the concerned State Governments for remedial measures, as the rural housing schemes are implemented by the State/UT Governments.